

अध्यापक प्रशासक

१०४५. श्री म० ला० द्विवेदी : क्या अम और रोजगार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय कामगार शिक्षा बोर्ड के अध्यापक प्रशासकों की योजना के अन्तर्गत जितने लोगों को शिक्षित करने का लक्ष्य रखा गया था उसमें कमी कर दी गई है ; और

(ख) यदि हां, तो इस के क्या कारण हैं ?

अम उपमंत्री (श्री आबिद अली) :

(क) जी नहीं ।

(ख) प्रश्न नहीं उठता ।

Small Scale Industries

1046. **Shri Ajit Singh Sarhadi:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that small entrepreneurs in Small Scale Industries Sector have no facility of credit when Finance Corporation do not lend less than Rs. 20,000; and

(b) if so, what steps are being taken to allow them credit against their manufactured articles?

The Minister of Industry (Shri Manubhai Shah): (a) No, Sir. Government loans to small industrialists are given by State Governments under their State Aid to Industries Acts/ Rules. Under a liberalised pattern of assistance, the State Governments may advance loans upto Rs. 1,000 on personal bonds. Loans up to Rs. 5,000 may be granted by the State Governments against 75 per cent. of the value of the security offered, which may include land, building, machinery and other assets created out of the loan. For better coordination and service to small industries, it has been suggested that the State Governments may ordinarily grant loans upto Rs. 15,000

and the State Financial Corporation may act as Government Agents for higher amounts.

(b) In addition to the State Aid loans, the State Bank of India provides working capital loans on pledge of raw material or finished goods.

L.I.C. Loan for Punjab Government for Building Houses

1047. **Shri Ajit Singh Sarhadi:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that Punjab Government have approached the L.I.C. for loan to invest for building houses at Chandigarh; and

(b) if so, the amount asked for and the decision of the L.I.C. on the subject?

The Deputy Minister of Works, Housing and Supply (Sbri Anil K. Chanda): (a) and (b). The Life Insurance Corporation release funds to the States under the Middle Income Group Housing Scheme on the recommendations of the Ministry of Works, Housing and Supply. The Punjab Government had asked the L.I.C. for a sum of Rs. 45 lacs to be disbursed as loans under the Scheme for the construction of houses at Chandigarh, in addition to Rs. 35 lacs requested from the Ministry under the same Scheme. Having regard to relevant factors, such as the demands received from the other States and the quantum of funds available, a sum of Rs. 35.15 lacs has been allocated by the Ministry to the Punjab Government so far, for the implementation of the Scheme in the State during the current year. The State Government will decide how much out of the money so allocated should be disbursed as loans for the construction of houses at Chandigarh.

Transfer of Plots in Delhi

1048. **Shri Khimji:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the terms of lease of plots in Diplomatic Enclave, Jor